

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6920
ANSWERED ON:09.05.2003
SUGAR RELEASE MECHANISM
JAGMEET SINGH BRAR;SADASHIVRAO DADOBA MANDLIK

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Union Government have barred one third of the country's 450 sugar mills from releasing the commodity in the market for the next quarter;
- (b) if so, the reasons therefor;
- (c) if so, the main ideas behind this decision;
- (d) the States where these mills are located; and
- (e) the extent to which this decision has been helpful?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SREENIVASA PRASAD)

- (a): Out of 534 installed sugar factories, 405 sugar factories have been allotted non-levy sugar for sale in the open market during the month of May, 2003.
- (b)&(c): The mills who have filed judicial proceedings are governed by the directions of the Hon`ble Courts in various writ petitions and civil suits.
- (d)&(e): Mills are located in the States of Punjab, Haryana, Uttar Pradesh, Uttaranchal,Gujarat, Maharashtra, Andhra Pradesh, Karnataka, Tamil Nadu, Orissa and Goa.The availability of sugar in the open market as well as under Public Distribution System (PDS) has not been affected in any way.